



\$~SB-1 to 101

* IN THE HIGH COURT OF DELHI AT NEW DELHI

1

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim

Arora, Mr. Yogendra, Mr.Karan Sachdev and Mr. Sumit Khadaria,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-

1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal,

Advocates for R-5.

2

+ **W.P.(C)** 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr.Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra, CGSC with

Mr. Kashish Gupta and Ms. Vanya

Bajaj, Advocates for UOI.

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Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs.

3

+ **W.P.(C) 12444/2018**

MASCOT BUILDCON PRIVATE LIMITED Petitioner Through: Mr.Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA

and DGAP

Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Anushri Narain, Adv. for

R-3.

4

+ **W.P.(C) 12647/2018**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner Through: Mr.Sparsh Bhargava, Advocate.

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Versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Anurag Ahluwalia, CGSC for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

5

+ **W.P.(C) 13194/2018**

SHARMA TRADING COMPANY

..... Petitioner

Through:

Mr. Naresh Thacker, Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anurag Ahluwalia, CGSC for

UOI.

Ms.Akanksha Kaul, Advocate with Mr.Aman Sahani and Ms. Versha

Singh Advs for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

6

+ **W.P.(C)** 378/2019

HINDUSTAN UNILEVER LIMITED

..... Petitioner

Through:

Mr.Ajay Bhargava, Ms.Vanita Bhargava and Mr.Nikitha Shenoy,

Advs.

Versus

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UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Vikrant N. Goyal, Advocate with Ms. Tesi Gupta and Ms. Ayushi Garg,

Advocates for UOI.

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday,

Advocates.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

7

+ W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita Bhargava, Mr.Aseem Chaturvedi and

Mr.Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through:

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP.

Mr. Kamal Sawhney,, Mr. Deepak Thackur, Ms. Aakansha Wadhwani,

Advocates for R-4

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+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

versus

UNION OF INDIA & ORS.

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

..... Respondents

UOI.

Mr. Gyanendra Singh, Advocate. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

9

+ **W.P.(C) 2347/2019**

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran,

Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for

UOI.

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Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP

10

+ **W.P.(C)** 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Harish Vaidyanathan Shankar

CGSC, Mr. Srish Kumar Mishra,

Mr. Sagar Mehlawat and

Mr. Alexander Mathai Paikaday,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

11

+ **W.P.(C) 4213/2019**

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR.

..... Petitioners

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava, Mr. Aseem Chaturvedi and

Mr. Sahil Siddiqui, Advs.

Versus

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UNION OF INDIA & ORS. Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

12

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr. Anurag Ahluwalia, CGSC for

UOI.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar.

Advocates for R-2 & 3.

13

+ **W.P.(C)** 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

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UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-

1

Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar,

Advocates for R-2 & 3

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

14

+ **W.P.(C) 8162/2019**

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr. Abhay Prakash Sahay, CGSC,

Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Ravi Chawla, St.Counsel with Mr.Avneesh Kumar Upadhyay, Adv.

for NAA.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

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+ W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Ms. Sunita Shukla, Advocate for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditva Rathore, Advocates

for NAA and DGAP

16

+ **W.P.(C) 7911/2019**

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with Mr.

Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr.Gyanendra Singh, Advocate.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

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and Mr. Aditya Rathore, Advocates for NAA and DGAP.

17

+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES Petitioner

Through: Mr.Sumit K Batra and Mr.Manish

Khurana, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, SPC for

UOI with Mr.Kuldeep Singh,

Advocate.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

Mr.Satyakam, ASC with Ms.Pallavii

Singh, Advocate for R-4.

Mr. Ashish Verma and Mr. Debopriya

Moulik, Advocates

18

+ **W.P.(C) 9053/2019**

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

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+ W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur and Mr.Shaurya Katoch,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates

for NAA and DGAP

20

+ **W.P.(C)** 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr. Abhishek Choudhary, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Ruchir Mishra, Advocate with, Mr.Mukesh Kr.Tiwari and Ms.Reba

Jena Mishra, Advocates for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

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+ **W.P.(C) 12717/2019**

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

Mr. Chandra Prakash, Advocate for

DGAP and NAA.

22

+ W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agarwal, Mr. Ketan Jain,

Mr. Chetan Kumar Shukla,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI.

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

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and Mr. Aditya Rathore, Advocates for NAA and DGAP Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5.
Mr.Jatin Puniyani, GP for UOI.

23

+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

Through: Mr. Waize Ali Noor, Ms. Kunjala

Bhardwaj and Mr.Madhav Bajaj, Mr.Yash Upadhyay and Ms.Shreya

..... Respondents

V.Mehra, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates

for NAA and DGAP

24

+ **W.P.(C) 1171/2020**

IFB INDUSTRIES LTD, Petitioner

Through: Mr.U. A Rana and Mr. Himanshu

Mehta, Advocates

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Dev P Bhardwaj and Mr. Sarthak

Anand. Advoctates for UOI

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+ W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr.Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI.

Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra,

Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

26

+ **W.P.**(**C**) 1780/2020

JOHNSON & JOHNSON PVT.LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr.

Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.

Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI/R-1 Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates

for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

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+ W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

Mr. Aman Malik, Advocate for R-2 &

3/NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

28

+ W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Sumit K. Batra with Mr. Manish

Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr.Samir Malik, Adv. for NAA and

DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

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+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr. Puneet Agarwal, Mr. Ketan Jain,

Mr. Chetan Kumar Shukla,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Advocate for R-2 &

3/NAA.

30

+ **W.P.(C) 2490/2020**

JOHNSON & JOHNSON PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

31

+ W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr. Prateek Bansal, Advocate.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

32

+ **W.P.(C)** 3737/2020

PHIILIPS INDIA LIMITED. Petitioner

Through: Mr. Shashank Shekhar, Mr. Samyak

Jain, Mr. Tushar Joshi, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vipul Agrawal with Mr.Dushyant

Agrawal, Advocates for R-2&3. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Presenjeet Mehanetra, Mr.

Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr. Jatin Puniyani, GP for UOI.

33

+ **W.P.(C) 3910/2020**

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Kamal Sawhney, Mr.Deepak

Thackur and Ms. Aakansha

Wadhwani, Advocates

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Versus

UNION OF INDIA & ORS

..... Respondents

Through:

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

Mr. Vikramaditya Bhaskar, Adv.

Mr.Amar Dave, Amicus Curiae with

Ms.Sunita Shukla, Advocate.

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+ **W.P.(C) 3911/2020**

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Mr. Ketan Jain,

Mr. Chetan Kumar Shukla,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy, Mr. P. Srinivasan,

Advs. for R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-6 & 7.

Mr. Abhishek Saket and Ms. Sanna

Harta, Advocates.

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W.P.(C) 4131/2020 +

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner Through: Mr. Rohan Shah, Adv.

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Asheesh Jain, CGSC with Through:

> > Mr. Gaurav Kumar, Advocates for R-

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra,

Adv. & Ms. Kanak Grover, Adv.

36

+W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA AND ORS & ORS. Respondents

> Mr. Asheesh Jain, CGSC with Through:

> > Mr. Gaurav Kumar, Ms. Ankita Kedia and Ms.Ria Khanna. Advocates for R-

1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mohapatra, Prasenjeet Naman Tandon, Mr. Samarvir singh

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and Mr. Aditya Rathore, Advocates for NAA and DGAP.

37

+ **W.P.(C)** 4348/2020

APEX MEADOWS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Neha Malik, Adv. for NAA and

DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates

for NAA and DGAP

38

+ **W.P.(C)** 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr. Priyadarshi Manish, Mrs. Anjali

Jha Manish and Ms. Divya Rastogi,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

Naman Tandon, Mr. Samarvır sıngh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

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+ **W.P.(C)** 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Senior Advocate

with Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal

Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

40

+ **W.P.(C)** 4607/2020

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farmaan Ali with Ms.Usha

Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

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and Mr. Aditya Rathore, Advocates for NAA and DGAP Mr. Ravi Chawla, St.Counsel with Mr.Avneesh Kumar Upadhyay, Advocate for NAA.

41 +

W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner

> Mr. Nikhil Gupta, Mr. Vipin Through:

> > Upadhyay and Mr. Rochit Abhishek,

Advocates

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr.Farmaan Ali with Ms.Usha Jamnal Mr.Krishan Kumar. and

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates

for NAA and DGAP

Mr.Rony John, Mr.Piyush Swami and Mr. Arshdeep Singh and Mr. Anuj Dubey, Advocates for R-2 and 3.

42

+W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

V. Through: Mr. Lakshmikumaran. Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

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UNION OF INDIA & ORS.

Through:

..... Respondents Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5.

43

W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD Petitioner

Through: Mr. Monish Panda, Advocate with Mr.Mrinal Bharat Ram, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Bhagwan Swarup Shukla, CGSC with Ms.Sunita Shukla, Advocate for UOL

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

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+ **W.P.(C)** 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anil Soni, CGSC for UOI with

Mr. Devvrat Yadav and Mr.Devvrat

Yadav, Advocate.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-2,5 to 7.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates

for NAA and DGAP

45 +

W.P.(C) 5979/2020 & CM APPL, No.21655/2020

EMAAR MGF LAND LTD

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

..... Petitioner

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Ms. Astu Khandelwal and Mr. Yasharth Shukla, Advocates for

UOI.

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Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP Mr. Parangat Pandey, Advocate for R-3. Mr. Satish Kumar, Sr. Standing

Mr. Satish Kumar, Sr. Counsel.

46

+ **W.P.(C)** 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner

Through: Mr.Satish Kumar, Sr.standing counsel.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vivek Goyal, Advocate with

Mr. Gokul Sharma, Advs for R-1. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates

for NAA and DGAP

47

W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Tushar Jarwal with Mr. Rahul

Sateeja, Mr. Anurag Soan, Mr. Pranav Bansal and Mr. Priyojeet Chaterjee,

Advs.

versus

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UNION OF INDIA & ORS.

..... Respondents

Mr.Farman Advocate Through: Ali, with and Ms.Usha Mr.Krishan Kumar

Jamnal, Advs. For UOI.

M Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

48

W.P.(C) 7736/2020 +

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Aakanksha Kaul, Advocate with Mr.Aman Sahani and Ms.Versha

Singh, Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

49

W.P.(C) 8229/2020 +

> LITECON INDUSTRIES PVT.LTD. Petitioner

> > Mr. Kumar Visalaksh with Mr. Udit Through:

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

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Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI

Mr. Vipul Agrawal with Mr.Dushyant

Agrawal, Advocates for R-2&3. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

50

+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday,

Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

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Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP

51

+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satish Kumar, Sr.standing counsel with Ms.Vaishali Goyal and

with Ms. Vaishali Goyal Mr. Dhruv, Advocates for R-1.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

52

+ **W.P.(C) 9931/2020**

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI

Ms. Neha Malik, Adv. for R-3 & 4

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+ W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, Mr. Aaman Sahani, Advocates

for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

54

+ W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakhanksha Kaul, Mr.Aman

Sahani and Ms. Versha Singh,

Advocates for UOI.

55

W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through: Mr.Rajat Bose with Mr.Ankit

Sachdeva, Advs.

Versus

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UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

CGSC Through: Ms.Nidhi Raman. with

> Mr.Zubin Singh and Mr.Mayank

Sansanwal, Adv. for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates for NAA and DGAP.

56 +

W.P.(C) 10932/2020 & CM Nos.34237-38/2020, CM No.8172/2022

M/S EMAAR MGF LAND LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

CGSC Mr.Ravi Prakash, Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOL

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

Ms. Neha Malik, Advocate for R-4.

Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and

DGAP

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+ **W.P.(C)** 990/2021

M/S BPTP LTD.

..... Petitioner

Through: Mr.Kishore Kunal, Mr.Manish

Rastogi and Ms. Ankita Prakash,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-

1

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

58

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

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Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP.

59

+ **W.P.(C)** 1357/2021

M/S INFINITI RETAIL LTD Petitioner

Through: Mr.Rohan Shah, Mr.Mihir

Deshmukh, Mr.Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates.

Versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Dev. P. Bhardwaj, CGSC for

UOI with Ms.Anubha Bhardwaj and Mr.Sachin Singh, Advs. for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

60

+ **W.P.(C)** 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Advocate

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh

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and Mr. Aditya Rathore, Advocates for NAA and DGAP

61

+ W.P.(C) 1593/2021 & CM APPL. No.4529/2021

RAYMOND CONSUMER CARE LTD. Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Amrita Prakash, Advocate with

Mr. Vishal Ashwani Mehta, Advocate

for UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

62

+ **W.P.**(C) **1765/2021** M/S LE REVE

..... Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Rishabh Sahu with Mr. Sameer

Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

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+ **W.P.(C) 1766/2021**

NEEVA FOODS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP. Mr.Aditya Dewan, Advs.

64

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, Sr.PC,

Mr. Kautilya Birat, Adv. for R-1/UOI Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

65

W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

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UNION OF INDIA & ORS.

Through:

..... Respondents

Mr. Anshuman, Sr.Panel Counsel with Mr. Piyush Ahluwalia, Advocate

for R-1.

Mr.Aditya Dewan, Advs. for R-

3/NAPA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

Ms. Talish Ray, Adv.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP.

66

W.P.(C) 2440/2021

BONNE SANTE

..... Petitioner

Through:

Mr.Nikhil Gupta, Mr. Vipin Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms.Pratima N.Lakra, CGSC with Mr. Kashish Gupta and Ms. Vanya

Bajaj, Advocates for UOI.

Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja,

Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

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and Mr. Aditya Rathore, Advocates for NAA and DGAP.

67

+ W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

Mr. Parangat Pandey, Adv. for R-3.

68

+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat

Waraich, Mr. Ashray Behura and

Ms. Ananya Goswami, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

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+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR. Petitioners

Through: Mr.Ajay Aggarwal, Advocate.

Versus

UNION OF INDIA & ORS.

.... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

70

+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda, Advocate with

Mr.Mrinal Bharat Ram and

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Manish Mohan, CGSC with Mr.Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Adv. with Ms. Naazish Khan, Advocate for NAA &

DGAP.

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W.P.(C) 3254/2021 +

GILLETTE INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar, Ms. Ankita Kedia

and Ms.Ria Khanna, Advocates for R-

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja,

Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

72

W.P.(C) 3306/2021 +

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

> Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr.

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Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP

73

+ **W.P.(C)** 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vivel

Mr. Vivek Goyal, Advocate with Mr. Gokul Sharma, Advocate for R-1. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

74

+ W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Ms.Ruby Singh Ahuja, Ms. Kritika

Sachdeva, Mr. Vishal Gehrana and Mr. Jappanpreet Hora, Advocates

ivii. suppumpreet Hora, ria

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra, CGSC with

Mr.Kashish Gupta and Ms.Vanya

Bajaj, Advocates for UOI.

Mr. Vinod Diwakar, CGSC with

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Mr. Vishal Kumar Singh and Mr. Olson Nair, Advs. for UOI.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP

75

+ **W.P.(C)** 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Yunus Malik, Adv. with Ms. Naaziah Khan, Advocate for NAA

and DGAP.

76

+ **W.P.(C)** 4600/2021

INOX LEISURE LIMITED. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.Sarvan Kumar, Advocate for

UOI.

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Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP Mr. Bhagwan Swarup Shukla, CGSC with Ms. Sunita Shukla, Advocate for UOI.

77

+ **W.P.(C)** 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Bhagwan Swarup Shukla, CGSC with Ms. Sunita Shukla, Advocate for UOI.

Mr. Ripudaman Bhardwaj, CGSC and Ms.Neha Sharma, Adv for R-1. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP.

Mr. Manas Bhatnagar, Advocates for

R-4.





+ W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS PRIVATE LIMITED

..... Petitioner

Through:

Mr. Nikhil Gupta, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ajay Kumar Pandey, SPC for

UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

79 +

W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD.

..... Petitioner

Through:

Mr.Puneet Agarwal, Ms.Purvi Sinha, and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Kunal Sharma, Sr. Standing

Counsel with Mr. Shubhendu

Bhattacharya, Adv.

Mr. Apoorv Kurup with Mr. Ojaswa

Pathak, Advocates for R-1

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Mr. Prasenjeet Mohapatra, Mr.

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Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP Mr.Ravi Prakash, CGSC for R-3 to R-6 with Ms.Shruti Shivkumar, Ms.Taha Yasin and Mr.Anshuman Das Gupta Advs.

80

+ W.P.(C) 12471/2021 & CM APPL.No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal

Mimani, Mr.Kartikey Bhatt and

Mr.Gaurav Katri, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-

1.

Mr. Aman Malik, Advocate for R-2 &

3.

Mr. Adhishwar Suri, Advocate for Mr. Aditya Singla, Sr. Standing Counsel, Ms. A. Sahitya Veena for

R-4.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

81

+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

versus

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UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

Mr. Yunus Malik, Advocate for NAA

& DGAP.

82

+ W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with

Mr. Shaunak Kashyap,

Mr. Balasubramanian and Mr. Kanav

Agarwal, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms. Archana Surve, Mr. Vinod Kumar Ahlawat and Ms. Kholi Razukhuro,

Advs. for UOI

83

+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich, Mr. Ashray Behrua and Ms. Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC and

Mr. Sunil. Advocate for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr.

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Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP

84

W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner

Through: Mr. Rohan Shah with Mr. Bharat

Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC and

Mr. Sunil, Mr.Abhishek Saket,

Advocate for UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

85

+ W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022

LICHFL CARE HOMES LIMITED

..... Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Kamal Kant Jha, SPC with Mr. Avinash, Advocates for R-1/UOI.

Mr. Abhishek Saket, Advocate for

IOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

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Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP
Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs for R-5& 6.
Mr. Varun Sharma, Advocate for the complainant.
Ms. Supriya R. Pandey and Mr. Pawan Upadhyay, Advs. for R-4.

86

+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Uma Prasuna Bachu, SrPC with

Ms.Poonam, GP for R-1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

87

+ W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022

M/S SWATI REALTY Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

Page 46 of 54





UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Sandeep Vishnu, SPC for UOI

Ms. Suruchi Suri and Mr. Suryansh P.

Singh, Advocates for R-4.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

88

+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner

Through: Mr. Krishna Mohan K Menon and

Ms. Parul Sachdeva, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr. Abhishek Khanna, GP, Advocates for

UOI.

Mr. Abhishek Khanna, Advocate. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP





+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP

..... Petitioner

Through: Mr.Krishna

Dev Jagarlamudi,

Advocate with Mr.N.Sai Vinod,

Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Jatin, Sr.Panel Counsel with

Ms.Chetanaya Puri, Advs. for UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Mr. Prasenjeet Mohapatra, Mr.
Naman Tandon, Mr. Samarvir singh

and Mr. Aditya Rathore, Advocates

for NAA and DGAP

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6

90

+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP

..... Petitioner

Through: Mr.Rituraj Gujjar with Mr.Prateek

Chadha, Ms. Pragya, Mr. Vrishank

Singhania, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocate for

UOL

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh

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and Mr. Aditya Rathore, Advocates for NAA and DGAP
Mr. Anurag Ojha, Sr.Standing Counsel, and Mr. Gautam Barnwal, Advs. respondent No.3 & 4.
Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal, Advocates for R-5& 6

91

+ **W.P.(C)** 14835/2022

M/S AIRMID REAL ESTATE LTD. Petitioner

Through: Mr.Kishore Kunal, Mr.Manish Rastogi and Ms.Ankita Prakash,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Rajesh Kumar, Advocate with Ms.Ramneet Kaur, Advocates for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

92

+ **W.P.**(C) 15169/2022

GELENMARK PHARMACEUTICAL

LIMITED AND ANR Petitioners

Through: Mr. Rohan Shah, Advocate.

Versus

Page 49 of 54





UNION OF INDIA AND ORS Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

93

+ **W.P.(C)** 15170/2022

CAROA PROPERTIES LLP AND ANR Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through:

Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

94

+ **W.P.(C)** 15172/2022

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr. Srinivas Kotni, Mr. Anirudh

Ramanathan, Mr. Safal Sethi,

Advocates.

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Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP

95 +

W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

.... Respondents

Through:

Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

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+ W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr. Puneet Agarwal, Ms. Purvi Sinha

and Mr. Chetan Kumar Shukla,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Kumar, Sr. Central Govt.

Counsel

Ms. Anushree Narain and Ms. Nishtha

Mittal Advocates for GST

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

97

+ W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

M/S NANDI INFRATECH PVT LTD Appellant

Through: Mr.Sandeep Chilana, Advocate with

Mr.Prem Kandpal, Advocate

versus

UNION OF INDIA AND ORS Respondents

Through: Ms. Anushree Narain and Ms. Nishtha

Mittal Advocates for GST

98

+ W.P.(C) 16935/2022 & CM APPL.53667/2022

NEW WORLD REALTY LLP Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr. Ajitesh

Dayal Singh, Advocates.

Versus

Page 52 of 54





UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Sushil Raja, SPC for UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

99 +

W.P.(C) 17010/2022 & CM APPL.53925/2022

WADHWA REALTY PVT LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr. Ajitesh

Dayal Singh, Advocates

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Neeraj, SPC with Mr. Sahaj

Garg, GP, Mr. Vedansh Anand, Advs

for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

100

+ W.P.(C) 9063/2023 & CM APPLs.34491-34492 /2023

JKG CONSTRUCTION PVT. LTD. Petitioner

Through: Mr. Rajesh Jain, Advocate with

Mr.Ramashish, Advocates

versus

THE UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Avnish Singh and Mr. Aditya

Vikarm Advs. for UOI.

Mr. Farman Ali, Mr. Krishan Kumar

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& Ms. Usha Jamnal, Advs. for R2&R3.

101

+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner

Through: Mr.Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Gigi C.George with Mr.Dheeraj

Singh, Advocates for R-1/UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.

Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates

for NAA and DGAP.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

> ORDER 04.08.2023

%

- 1. Heard in part.
- 2. List on 11th August, 2023 at 2:30 pm.

MANMOHAN, J

DINESH KUMAR SHARMA, J

AUGUST 4, 2023

js

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